## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## R.P. NO. 4 OF 2017 IN APPEAL NO. 338 OF 2016

Dated: 6<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Madhya Pradesh (M.P.) Power Management Co. Ltd. ... Review

Petitioner(s)

Vs.

M.P. Biomass Energy Developers Association & Ors. ... Respondent(s)

Counsel for the Review Petitioner(s) : Mr. Purushaindra Kaurav

Mr. Nitin Gaur

Ms. Anuradha Mishra Mr. K.K. Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. G. Umapathy

Mr. Aditya Singh for R-2

## <u>ORDER</u>

List the matter on <u>17.07.2017</u> at 2:30 p.m.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

vt/hks